

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/04/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**  
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APPLICATION NUMBER :  
PETITION NUMBER : TCP/95/2016  
NAME OF THE PETITIONER(S) : Manoj Thomas & 2 others  
NAME OF THE RESPONDENT(S) : Wimrock Granites Private Limited & 5 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1)	T.V.P. Saivihari Mr Hari Shankar Men	Counsel for Respondents	T.V.P. Saivihari
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2. PREETHI S. ARASU  
ROHAN RAJASEKHARAN  
Jr.  
Rajagopal & Rajmohan  
Advocates

Counsel for  
Petitioners

Rohan

**ORDER**

Shri Rohan Rajasekharan, counsel for petitioner present. Shri T V P Sai Vihari, counsel for respondents present. Both the counsels stated that there is no information from their clients in relation to the final outcome of the settlement talks. They sought time for seeking instructions from their clients and reporting the final outcome of the settlement talks. Time adjourned at their request. Put up on 27.04.2017 at 10.30 A.M.

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)